

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 292/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s P K Composites Pvt.Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**CSP.292/230-232/NCLT/MB/MAH/2017**

1. None Present. Transferred from Hon'ble High Court, Goa.
2. The Petition pertains to the provisions of Section 391 to 394 of the Companies Act 1956.
3. Listed for hearing on **27.06.2017**.

Sd/-

**M.K. SHRAWAT**  
**MEMBER (JUDICIAL)**

Date: 26-04- 2017